

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 11.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl no	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1.	HCM/SMD/20/2025	WP(C) NO. 58 OF 2025	HANALINDA NONGTNGER -Vs- STATE OF MEGHALAYA	MS. S.NONGSIEJ	MR. A.M. PALA MR. M.U. AHMED,	SMTI. EVALENE SHABONG	11:00 AM	PHYSICAL	CONFERENCE ROOM (Ground Floor)
2.	HCM/SMD/29/2025	WP(C) NO. 108 OF 2025	MATTIBABHA KHARKRANG -Vs- THE STATE OF MEGHALAYA AND 6 ORS	MR. KHARKRANG	MR. A. KHARWANLANG, MS. S. LALOO	SMTI. ANJELINE M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR (J/S) ROOM (1 st Floor)
3.	HCM/SMD/33/2025	WP (C) NO. 289 OF 2023	AMYLINDA DKHAR AND 12 ORS. -Vs- STATE OF MEGHALAYA AND 3 ORS.	MR. K PAUL, MR. S. CHANDA,	MRS. N. G. SHYLLA, MS. Z. E. NONGKYNRIH MR. PHILEMON NONGBRI	SHRI. K. J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
4.	HCM/SMD/38/2025	WP(C) NO. 476 OF 2024	PROMODINI MARAK AND 18 ORS. -Vs- THE STATE OF MEGHALAYA AND 4 ORS	MR. S. DEY	MS. R. COLNEY	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	ANNEXE BUILDING

5.	HCM/SMD/48/2025	WP(C) NO. [32 &34] OF 2019	NORZIN WANGMO AND ANR. -Vs- THE SHILLONG CANTONMENT BOARD AND 2 ORS. AND YANGCHEN DOLKAR -Vs- THE SHILLONG CANTONMENT BOARD AND 2 ORS.	MR. S. SEN	MR. S.P. MAHANTA, MS. M. WAR AND MS. A. THUNGWA	SHRI. C. KS00	1:30 PM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
6.	HCM/SMD/60/2025	WP(C) NO 255 OF 2025	SMTI. KWENLIN SUN -Vs- KHASI HILLS AUTONOMOUS DISTRICT COUNCIL & 2 ORS	MR M. L. NONGPIUR,	MR. T.T DIENGDOH MR. J.K PARIAT	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 12.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/32/2025	WP(C) No. 376 of 2024	THE SHILLONG CO-OPERATIVE URBAN BANK LTD -VS- STATE OF MEGHALAYA & 6 ORS	Ms.A.SYNREM	Ms.R.COLNEY Mr. PHILEMON NONGBRI	SMTI. DAPHIRA SOHTUN	11:00 AM	PHYSICAL	ANNEXE BUILDING (ROOM 12)
2	HCM/SMD/34/2025	WP(C) No. 264 of 2022	SHRI. CARNELIUS RANEE -VS- STATE OF MEGHALAYA & ANR	MR.R.S MALNGIANG	MRS.N.G.SHYLLA MS.Z.E. NONGKYNRIH MR.PHILEMON NONGBRI	SHRI. K.J. LYNGDOH	11:00 AM	PHYSICAL	ROOM 1 CONFERENCE HALL (2 nd FLOOR)

3	HCM/SMD/ 39/2025	FA No. 4 of 2025	LITA KHARLYNGDOH -VS- BINA THABAH	Mr. K.V. KHARLYNGDOH	Mr. P. YOBIN	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	CONFERENCE ROOM (GROUND FLOOR)
4	HCM/SMD/ 49/2025	WP(C) No. 212 of 2025	SMTI. PHRIDA NONGBRI -VS- STATE OF MEGHALAYA & ANR	Ms,S.NONGSIEJ	Mr. A.M. PALA	SHRI. C.KSOO	1:30 PM	PHYSICAL	ROOM 1 CONFERENCE HALL (2 nd FLOOR)
5	HCM/SMD/ 61/2025	WP(C) No.[406 & 408] of 2025	1.SHRI.RATAN PRADHAN -VS- SHILLONG CANTONMENT BOARD & ORS 2. SHRI. SURENDER CHOKHANI -VS- SHILLONG CANTONMENT BOARD & ORS	Mr. P. NONGBRI Ms.T. SUTNGA	Mr. S.P. MAHANTA Mr.D. DKHAR	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 13.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl no	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1.	HCM/SMD/26/2025	MACApp No. 2 OF 2025	RELIANCE GENERAL INSURANCE CO. LTD. -VS- SMTI RANILLA MARAK & ORS	MR. S. JINDAL MR. I. KHARMUJAI,	MR. A.H. HAZARIKA,	SMTI. ANJELINE M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR (J/S) ROOM (1 st Floor)
2.	HCM/SMD/35/2025	WP(C) NO 365 OF 2020	SMTI. CONQUESTENA LYNGDOH & 4 ORS. -VS- STATE OF MEGHALAYA & ORS	MR. M. L. NONGPIUR	MS. Z.E. NONGKYNRIH,	SHRI. K. J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
3.	HCM/SMD/40/2025	WP(C) NO 272 OF 2024	SMTI. PREMA R. MARAK -VS- STATE OF MEGHALAYA & ORS.	MR. P.T.SANGMA	MR. H.KHARMIH, MS. S.SHYAM, MS. B. RAPSANG,	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	ANNEXE BUILDING
4.	HCM/SMD/43/2025	WP(C) NO 22 OF 2025	SMTI OLIDA HYNNEWTA -VS- UNION OF INDIA & ORS	MS. B. SUN	MS. M. MYRCHIANG, MS. Z.E. NONGKYNRIH, MS. R. COLNEY,	SMTI. RANEE M. KHARSYNTIEW	12:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)
5.	HCM/SMD/44/2025	CRL. PETN. NO 10 OF 2024	SMTI. RIMJHIM BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH MR. S.A. SHEIKH DR. P. AGARWAL	SMTI. RANEE M. KHARSYNTIEW	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)

6	HCM/SMD/ 45/2025	CRL. PETN. NO 9 OF 2024	SMTI. NILIMA BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH MR. S.A. SHEIKH DR. P. AGARWAL	SMTI. RANEE M. KHARSYNTIEW	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)
7	HCM/SMD/ 62/2025	WP(C) NO 196 OF 2025	SMTI.APASRA SYLVIANA DKHAR & 8 ORS -VS- STATE OF MEGHALAYA & 11 ORS	MR. B. SNAITANG	MRS. T. YANGI B MR. N. SYNGKON MS. I. LYNGWA	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 14.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/ 27/2025	CRP No. 36 of 2024	LORINA JYRWA NONGSIEJ -VS- IBALARI LYNGDOH	Ms. S. NONGSIEJ	Mr.A.DKHAR Mr. P. YOBIN	SMTI. ANJELINE M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR (J/S) ROOM (1 ST FLOOR)
2	HCM/SMD/ 41/2025	WP(C) No. 472 of 2024	SHRI. MANCHWAMIK I THUBRU -VS- STATE OF MEGHALAYA & 8 ORS	Mr. B. SNAITANG	Mr. R.GURUNG	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	ROOM 1 CONFERENCE HALL (2 ND FLOOR)
3	HCM/SMD/ 46/2025	CrI. Petn.No 11 of 2024	SHRI. SURJYABRAT BURGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	Mr. M.U. AHMED	Mr. H. KHARMIH Mr. S.A. SHEIKH Dr. P. AGARWAL	SMTI. RANEE M KHARSYNTIEW	12:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)

4	HCM/SMD/ 47/2025	WP(C) No. 192 of 2025	SMTI. AGERACIA HYNNIEWTA -VS- THE STATE OF MEGHALAYA & 3 ORS	Mr. K.S. KHARSHIING	Mrs. N.G. SHYLLA Ms.I. LYNGWA	SMTI. RANEE M KHARSYNTIEW	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
5	HCM/SMD/ 63/2025	WP(C) No. 197 of 2025	SMTI. BADALIN KHARBITHAI -VS- STATE OF MEGHALAYA & 11 ORS	Mr. B. SNAITANG	Mrs. T. YANGI B Mr. N. SYNGKON Ms. I. LYNGWA	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 16.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/17/2025	CRL. PETN NO. 116 OF 2023	SHRI. PEARSON CH. MARAK -VS- SMTI. KRISBINA N. MARAK	MR. P. T. SANGMA	MS. T. YANGKYI,	DR. D. MAWLONG	11:00 AM	PHYSICAL	CONFERENCE HALL (2 ND FLOOR)
2.	HCM/SMD/18/2025	WP(C) NO 467 OF 2019	SMTI. SANGITA PUN -VS- THE STATE OF MEGHALAYA& 4 ORS	MS. A. CHETTRI	MS. Z.E. NONGKYNRIH MR. K. P. BHATTACHERJEE MR. P. T. SANGMA	DR. D. MAWLONG	12:00 PM	PHYSICAL	CONFERENCE HALL (2 ND FLOOR)